

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-07-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/142(CHE)/2024
NAME OF THE PETITIONER : Indian Bank
NAME OF THE RESPONDENT(S) : R Suhasini
UNDER SECTION : Sec 95 of IBC, 2016

ORDER

Ld. Counsel Mr. T. Ravichandran for the Petitioner.

At request, list the Petition on **02.08.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

Sd/-
SANJIV JAIN
Member (Judicial)

phk